

**(ii) HFCL:**

Name of unit	Date of commissioning	Date of shutdown	Date of Government decision to close down
Barauni	1976	1999	5.9.2002
Durgapur	1974	1997	5.9.2002
Haldia	Never commissioned	Not applicable	18.7.2002

(c) and (d) No, Sir. No fertilizer plant has been commissioned in the Government Sector.

(e) and (f) Yes, Sir. Urea is imported from abroad to meet the gap between demand and indigenous production. During the last 5 years, urea amounting to approx. US\$ 7100 Million has been imported from the abroad.

**Revival of fertilizer manufacturing plants**

†501. SHRI RAGHUNANDAN SHARMA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government is actively considering an action-plan for revival of closed fertilizer manufacturing units all over the country;

(b) if so, the details thereof;

(c) whether Government has received a number of complaints regarding non-availability of fertilizers during the year 2010-11;

(d) if so, the details thereof;

(e) whether existing fertilizer units of the country have failed to fulfil the demand of fertilizers in the country; and

(f) if so, to what extent revival of these closed fertilizer manufacturing units will be able to meet the demand?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) The Government has decided to explore the feasibility of revival of the closed public sector units of Hindustan Fertilizer Corporation Ltd. (HFCL), Fertilizer Corporation India Ltd. (FCIL). An Empowered Committee of Secretaries (ECOS) has been constituted with the mandate to evaluate all investment options for revival of the closed units of FCIL/HFCL and to make suitable recommendations for consideration of the Government. ECOS has considered various

†Original notice of the question was received in Hindi.

possible investment options for revival of each of the closed units and have finalized its recommendations. Based on the recommendations of the ECOS, a Draft Cabinet note has been finalized and circulated for inter-ministerial comments.

(c) and (d) State Governments have been reporting shortage of Urea in some parts of their states, which are looked into by Dept. of Fertilizer from time to time.

(e) and (f) The demand of fertilizer in the country is more than the production from the existing fertilizer units. Imports are made to bridge the gap between indigenous demand and production. The revival of closed units of FCIL & HFCL is expected to bridge the demand supply gap in the country.

#### **Nutrient based subsidy**

502. SHRI S.S. AHLUWALIA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government has introduced nutrient-based subsidy regime for fertilizer;

(b) if so, details thereof indicating the impact thereof on the overall cost of the exchequer on account of fertilizer subsidy;

(c) whether urea import continues to be centralized;

(d) if so, the details thereof indicating volume and CIF value of urea imported year-wise since 2004-05 and proposed for 2011-12;

(e) whether Government is contemplating to decentralize import of urea;

(f) if so, the details of the proposal indicating the rationale behind the same;  
and

(g) the current status of proposal for providing fertilizer subsidies directly to the user farmers?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) Yes Sir. The Government of India has introduced Nutrient Based Subsidy Policy with effect from 1.4.2010 (with effect from 1.5.2010 for SSP) in continuation of the Concession Scheme for decontrolled P & K fertilizers. Accordingly, subsidy for each nutrient of Nitrogen 'N', Phosphate 'P', Potash 'K' and Sulphur 'S' has been announced for 2010-11. The total allocation under Revised

Estimates 2010-11 for decontrolled P&K fertilizers is Rs. 33500.00 crore which was Rs. 65554.79 crore during 2008-09 and Rs. 39452.06 crore during 2009-10.

(c) Urea is presently under the statutory price, partial movement and distribution